

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511

IB-840/PB/2018

IA-5497/2023, IA-4860/2023, IA/5856/2021, IA-5784/2023

IN THE MATTER OF:

PEC Ltd.

.....Applicant

Vs.

M/s S.L Consumers Products Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 16.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Sumit R Sharma, Advocate for R-2 and R-3 in
IA 5856 of 2021, Reema Khorana Adv.

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli and Adv.
Kashish Rehan

For the RA : Adv Davesh Bhatia in IA-5497/23

ORDER

Due to paucity of time, list this matter on **14.03.2024**.

Sd/-

(Court Officer)